GNLU Centre for Law and Society



CALL FOR PAPERS

The GNLU Law and Society Review (GLSR) is hereby calling for papers for volume IV. GLSR is the official publication of the Centre for Law and Society, at Gujarat National Law University, India. The Review employs and encourages an interdisciplinary approach to research in law and focuses on issues of socio-legal significance.

Call for Papers Volume IV GNLU Centre for Law and Society Review

Themes:

- Gender, Law and Sexuality
- · Access to Justice

The submissions could fall under any of the following categories:

- Articles (6000 words or above, excluding footnotes).
- 2. Essays (3500-6000 words excluding footnotes).
- Book Reviews/Case Commentary/Short Notes (1500-3500 words excluding footnotes).

IMPORTANT DATES

25 JUNE 2023

Abstract submission deadline 15 JULY 2023

Paper submission deadline 30TH JULY 2023

Communication of Acceptance 10TH AUGUST, 2023

Publication of Volume IV

All the submissions must be made to glsr@gnlu.ac.in with the subject, "Submission - Volume IV" on or before July 15th, 2023 (11:59 PM).

Please note that the procedures for reviewing manuscripts are based on the anonymity of the author and the confidentiality of the editors' and reviewers' reports; author anonymity is preserved, as well, during the editorial decision-making process.